

(AM)  
(6)  
RESERVED

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration O.A. No. 129 of 1987

Ashok Gurtu ..... Applicant

Versus

Union of India & Others ..... Respondents

Connected with

Registration O.A. No. 532 of 1987

Ashok Gurtu ..... Applicant

Versus

Union of India & Others ..... Respondents.

Connected with

Registration O.A. No. 718 of 1986

Ashok Gurtu .... Applicant

Versus

Union of India & Others .... Respondents.

Hon. D.S. Misra, A.M.

Hon. G.S. Sharma, J.M.

(By Hon. D.S. Misra, A.M.)

For judgement see our judgement of date  
passed in O.A. No. 718 of 1986 Ashok Gurtu Versus  
Union of India & Others.

*J. Sharma*

Member (J)

*B. Sharma*

Member (A)

Dated the 11<sup>th</sup> Jan., 1989.

RKM